

Setting up of Cement Plants at Shambhupura in Rajasthan

588. SHRI MAHENDRA SINGH MEWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Cement Corporation of India is holding two mining leases for limestone near Shambhupura, 15 Kms. South of Chittorgarh;

(b) if so, whether a feasibility report for setting up a Cement Plant there has been submitted to the Cement Corporation of India;

(c) if so, whether the Union Government propose to set up a cement plant in Shambhupura;

(d) if so, the details thereof; and

(e) the time by which it is likely to be set up and the reasons for the delay so far?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir.

(b) A Feasibility Report for setting up a one million tonne cement plant at Shambhupura was submitted by the CCI to the Government of India in October 1983.

(c) to (e). Due to fund constraints, it has not been possible to include this project in the 8th Five Year Plan.

Construction of Mughal Road in Jammu and Kashmir

589. SHRI JANAK RAJ GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether construction of Mughal Road in Thane Mandi, Jammu and Kashmir was sanctioned long back;

(b) when the proposal was approved and the amount sanctioned for the same; and

(c) the reasons for delay in starting the construction work and the cost escalation as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Government of India have not sanctioned the construction of such a road.

(b) and (c). Do not arise.

National Highways Blocked on Occasion of October Karseva

590. PROF. RAMGANESH KAPSE:
SHRI L.K. ADVANI:
SHRI PYARELAL
KHANDELWAL:

Will the PRIME MINISTER be pleased to state:

(a) whether certain National Highways were blocked to obstruct traffic to Ayodhya on the occasion of October Karseva;

(b) if so, the details thereof along with the locations and nature of obstructions;

(c) the extent of damage caused to National Highways as a result thereof; and

(d) the expenditure incurred in bringing back the High ways to normal conditions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). Necessary information is being collected from the State Government and would be laid on the Table of the House.